

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 893  
ANSWERED ON 21<sup>ST</sup> JULY, 2022**

**COST OF OUTER RING ROAD**

**893. SHRI NAMA NAGESWARA RAO:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of outer ring roads on National Highways which are sanctioned by the Government in the country, City/State/UT-wise;**
- (b) whether the cost of land acquisition for the said projects is borne by the Government; and**
- (c) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 for development of highway stretches with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of Rs. 5,35,000.00 crores. Under Bharatmala Pariyojana, 28 nos. Ring Roads as well as 191 nos. of choke points/congestion points have been identified for development.**

**Ring roads for cities namely Delhi-NCR, Ranchi, Kota and Jaipur have been completed. Works of construction of Ring roads/leg of ring roads for cities namely Amritsar, Ludhiana, Jammu, Patna, Gurugram, Srinagar, Bengaluru, Nagpur, Jodhpur, Madurai, Chennai, Varanasi and Lucknow are in progress.**

**(b) & (c) Cost of Land Acquisition in majority of the works is borne by the Government of India, however, in certain projects, State Governments also bear some portion of the Land Acquisition cost. There is also provision in Bharatmala Pariyojana to take the projects under Grand Challenge Mechanism on the request of respective State Governments, if they are ready to bear at least 50% cost of land acquisition.**

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